

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CW-261/2020**

School Managing Committee,
Shri Shantadurga Shikshan
Samiti Smt. Indirabai V. Bhat
Dhavlikar High Court,
Rep. By its.

...Petitioner.

Vs

The Director of Education,
Directorate of Education and
anr.

...Respondents.

Ms. A. Fernandes, Advocate for the petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:15th December 2020.

P.C.

Petitioner's counsel seeks time to file rejoinder.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

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